

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.404**  
**IB/2830/ND/2019**

**IN THE MATTER OF:**

ASR Logistics India Pvt Ltd	...	Applicant
Versus		
Leo Creations Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 18.05.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Mohit Chaudhary, Adv. & Mr. Prakhar Mittal, Adv.
For the Respondent	: Mr. Akhil Krishan Maggu, Adv., Mr. Vikas Sareen, Adv., Ms. Maninder Kaur, Adv. & Ms. Oshin Maggu, Adv.

**ORDER**

Heard the arguments advanced by the Ld. Counsels for both the parties. The Ld. Counsels for both the parties are directed to file short written submissions on the points which they have argued today, not exceeding three pages, within next three days.

Let the matter be fixed for hearing on **05.06.2023**.

**Sd/-**  
**DR. BINOD KUMAR SINHA,**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N. PRASAD,**  
**MEMBER (JUDICIAL)**